

**ALTERNATIVE CAUSELIST  
COURT NO. 2  
SINGLE BENCH (BENCH ID-24812)  
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	C.M.P./124/2020	LAKSHMI PRASAD GUPTA <b>vs</b> THE STATE OF JHARKHAND	DR. AMITA SRIVASTAVA	NIPUN BAKSHI AJIT KUMAR
	CODE OF CIVIL PROCEDURE, 1908			

**Orders**

2	W.P(C)/2895/2013	YOGENDRA PRASAD <b>vs</b> KALYANI DEVI AND ANR	PRASHANT PALLAV VIJAY KANT DUBEY	
	CODE OF CIVIL PROCEDURE, 1908			

**Admission**

3	W.P(C)/364/2005	M/S.ESKAPS INDIA PVT.LTD. THROUGH ITS DIRECTOR <b>vs</b> BIHAR STATE ELECTRICITY BOARD	MADHULIKA RATNA SUJATA BHATTACHARJEE	MADHAV PRASAD ASHOK JHA AJAY KUMAR SAH AJIT KUMAR INDRAJIT SINHA PRASHANT PALLAV NAVNEET SAHAY MD.MOKHTAR KHAN MANOJ TANDON BIBHASH SINHA
	RESIDUARY MATTERS-00			
4	W.P(C)/4515/2013	KALAWATI TUDDU <b>vs</b> THE UNION OF INDIA AND ORS	MAHESH TEWARI ANJANA KUMARI ANKUR ANAND SABYASANCHI	PRATYUSH KUMAR MD. MOKHTAR KHAN PRABHASH KUMAR PRASHANT PALLAV RICHA SANCHITA LAXMI MURMU NAVIN KUMAR G.P. IV

IA NO, 8516/2022 (For Modification of Order)  
CODE OF CIVIL PROCEDURE, 1908

5	W.P(C)/4727/2013	ARTHOR CAPTON <b>vs</b> COLLECTARIATE	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	JAI PRAKASH,(A A G) SHRAY MISHRA PRAMOD KUMAR
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CNT ACT

6	W.P(C)/5005/2013	RAJENDRA SINGH ALIAS RANJENDRA PRASAD SINGH <b>vs</b> COLLECTARIATE	ASHOK KUMAR SINHA AMRITA KUMARI RASHMI KUMAR	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SREENU GARAPATI
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LAND ACQUISITION ACT 1894

7	W.P(C)/5304/2013	LAL PRAVIR NATH SHAHDEO <b>vs</b> THE STATE OF JHARKHAND AND ORS	LAL DHARMENDRA DEO S G RAMAN ADITYA RAMAN AJAY KR SINGH RAJ LALIT PRASAD SIDDHARTHA JYOTI ROY APURBA BANERJEE HARDEO PRASAD SINGH SURAJ DEO MUNDA	ANUJ KUMAR ROHITASHYA ROY ALIS ROHIT ROY RAVI KUMAR SINGH P.C ROY RAJESH KUMAR Priti CHANDRA S. PODDAR SATISH KUMAR DEO FAISAL KHAN VISHAL KUMAR RAI RAJIV RANJAN ADVOCATE GENERAL DEEPANKAR
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IA NO, 2456/2014 (For Misc.), 2560/2014 (For Extension Of Time), 4380/2021 (For Intervener Petition), 5106/2020 (For Intervener Petition), 5202/2021 (For Intervener Petition), 7746/2022 (For Substitution), 7908/2022 (For Intervener Petition), 11416/2022 (For Extension Of Time)

ZAMINDARI ABOLITION-00

8	W.P(C)/7187/2013	HARI RAM SANTHAL <b>vs</b> THE STATE OF JHARKHAND AND ORS	ASHUTOSH MISHRA	SRIJIT CHOUDHARY PARTH S. A. SWAROOP PATI
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IA NO, 729/2016 (For Misc.)  
CNT ACT

9	W.P(C)/7199/2013	BINAY KUMAR SINHA <b>vs</b> LAND REFORMS AND REVENUE DEPARTMENT	BHAIYA V. KUMAR RASHMI KUMAR	VIKASH KISHORE PRASAD
	RESIDUARY MATTERS-00			
10	W.P(C)/7211/2013	MS HUNUMANT CONSTRUCTION PVT LTD THROUGH ITS ASSISTANT GENERAL MANAGER SHRI PRIYA RANJAN SHARMA <b>vs</b> MINES AND GEOLOGY	KRISHANU RAY PARTH S. A. SWAROOP PATI	JAI PRAKASH,(A A G) INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
11	W.P(C)/7252/2013	ASHOK KUMAR JHA <b>vs</b> HUMAN RESOURCES DEPARTMENT	INDRAJIT SINHA SURAJ SINGH AJAY KUMAR SAH ARPAN MISHRA	ABDUL ALLAM, SR.ADV. RADHA KRISHAN GUPTA NIYATI SAH RAHUL KR GUPTA MUNNA LAL YADAV
	IA NO, 4116/2021 (For Stay Vacating Petition) CODE OF CIVIL PROCEDURE, 1908			
<b>wt12</b>	W.P(C)/7030/2013	ARVIND KUMARI <b>vs</b> HUMAN RESOURCE DEVELOPMENT	VIJAY SHANKAR PRASAD KUSHESWAR NATH JHA PRAVIN KR RANA	DHANAJAY KR DUBEY ASHOK KR YADAV DHANANJAY KR PATHAK
	QUASHING MATTERS			
	IA NO, 303/2022 (For Stay Vacating Petition), 8869/2013 (For STAY OF PROCEEDINGS)			
<b>wt13</b>	W.P(C)/7365/2013	RAM YATAN RAM <b>vs</b> THE STATE OF JHARKHAND AND ORS	DEVA KANT RAI PRASHANT KUMAR SAHU	JAI PRAKASH,(A A G) SUDARSHAN SHRIVASTAVA SUNIL SINGH
	CODE OF CIVIL PROCEDURE, 1908			
	IA NO, 2428/2022 (For Stay Vacating Petition), 4761/2014 (For Stay Vacating Petition)			
<b>wt14</b>	W.P(C)/7396/2013	SHALINI VIJAY <b>vs</b> COLLECTARIATE	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	NIYATI SAH ATANU BANERJEE RADHA KRISHAN GUPTA DARSHANA PODDAR MISHRA LAXMI MURMU RAHUL KR GUPTA RICHA SANCHITA NAVIN KUMAR G.P. IV
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/7571/2013	MS MAHAL INDUSTRIES THROUGH ONE OF ITS PARTNERS SMT SEEMA NARSARIA <b>vs</b> JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN AND ORS	NITIN KR PASARI CHANDRA KANT SINGHANIA RANJANA MUKHERJEE	AJIT KUMAR MANOJ KUMAR SACHIN KUMAR
	ELECTRICITY-00			
16	W.P(C)/7737/2013	RAJ KUMARI KANOI <b>vs</b> CHAIRMAN CUM MANAGING DIRECTOR ALLAHABAD BANK AND ORS	KAUSTAV PANDA AKCHANSH KISHORE ROHIT NAGMANI TIWARI MANOJ KR DASH PRADYUMNA PODDAR PANDEY NEERAJ RAI KRISHNA KANT PANDEY	RAY RAJAT NATH
	CODE OF CIVIL PROCEDURE, 1908			
17	W.P(C)/818/2014	NIRANJAN KUMAR <b>vs</b> STATE OF JHARKHAND AND ORS	RABINDRA PRASAD	M Navin Kumar G.P IV
	CODE OF CIVIL PROCEDURE, 1908			
18	W.P(C)/903/2014	GANESH KUMAR <b>vs</b> THE STATE OF JHARKHAND AND ORS	PANDEY NEERAJ RAI ROHIT RANJAN SINHA	K. P. CHOUDHARY LAXMI MURMU Navin Kumar G.P IV
	CODE OF CIVIL PROCEDURE, 1908			

19	W.P(C)/3543/2017	MS ELECTROSTEEL STEELS LIMITED THROUGH ITS DY GENERAL MANAGER SHRISH KUMAR <b>vs</b> MS MARUTI NANDAN	ASHISH CHOUDHARY INDRAJIT SINHA BIBHASH SINHA VIPUL PODDAR AMITABH PRASAD AJAY KUMAR SAH	SHRESTH GAUTAM SHRAY MISHRA DEEPANKAR
	CODE OF CIVIL PROCEDURE, 1908			
20	W.P(C)/5357/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL <b>vs</b> MINES AND GEOLOGICAL SURVEY	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
<b>wt21</b>	W.P(C)/5358/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL <b>vs</b> MINES AND GEOLOGICAL SURVEY	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
<b>wt22</b>	W.P(C)/5360/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL <b>vs</b> MINES AND GEOLOGICAL SURVEY	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
<b>wt23</b>	W.P(C)/5362/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL <b>vs</b> MINES AND GEOLOGICAL SURVEY	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
24	C.Rev./68/2019	SOHAIL AKHTAR <b>vs</b> CHIEF MANAGER BANK OF BARODA	AYUSH ADITYA MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 1908			
25	C.Rev./69/2019	AMIT PANDEY <b>vs</b> CHIEF MANAGER BANK OF BARODA	AYUSH ADITYA MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 1908			
26	C.M.P./575/2019	DINESH KUMAR SAH <b>vs</b> BANK OF INDIA	SHANKAR LAL AGARWAL	DR. GYANENDRA KUMAR MR.ASHUTOSH ANAND
	CODE OF CIVIL PROCEDURE, 1908			
27	C.M.P./683/2019	BALESHHWAR NAPIT <b>vs</b> BINDA NAPITAIN	MAHESH TEWARI	
	CODE OF CIVIL PROCEDURE, 1908			
28	C.M.P./869/2019	SOHAIL AKHTAR <b>vs</b> CHIEF MANAGER BANK OF BARODA	MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 1908			
29	C.M.P./870/2019	IFTEKHAR KHAN <b>vs</b> CHIEF MANAGER BANK OF BARODA	MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 1908			
30	C.M.P./908/2019	YAKUB HASSA PURTI <b>vs</b> THE STATE OF JHARKHAND	AVISH ANAND RAHUL KR GUPTA ACHINTO SEN MAYANK SINGH	GAUTAM KUMAR PRAVEEN AKHAURI
	CODE OF CIVIL PROCEDURE, 1908			
31	Cont.(CvI)/23/2021	VIJAY YADAV <b>vs</b> THE STATE OF JHARKHAND	RASHMI KUMAR	MITHILESH SINGH
	CONTEMPT OF COURTS ACT 1971			

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32	Cont.(Cvl)/180/2021	DR ASHA KUMARI <b>vs</b> THE STATE OF JHARKHAND	ASHISH KR. THAKUR RISHI BHARATI BINIT CHANDRA	PARTH S. A. SWAROOP PATI SACHIN KUMAR DR.ASHOK KR.SINGH Ravi Prakash Mishra
	CONTEMPT OF COURTS ACT 1971			
33	C.Rev./22/2022	PRANAMI ESTATES PRIVATE LTD REPRESENTED BY ONE OF ITS DIRECTORS BIJAY KUMAR AGRAWAL <b>vs</b> THE STATE OF JHARKHAND	UJJAL CHOUDHARY APARAJITA MALLICK SHISHIR RAJ	SREENU GARAPATI
	CODE OF CIVIL PROCEDURE, 1908			
34	Cont.(Cvl)/447/2022	HIMANGSHU SHEKHAR SARANGI <b>vs</b> AJAY SRIRAM KAPOOR PROJECT DIRECTOR NATIONAL HIGHWAY OF AUTHORITY OF INDIA	RAJESH KR MAHTHA	SWEETY TOPNO
	CONTEMPT OF COURTS ACT 1971			

